Annexure 1 Name of the corporate debtor: Shaft Developers Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 27-11-2023 List of Secured financial creditors

	List of Secured financial creditors														
SI.	Name of creditor	Details o	f claim received	Details of claim admitted				Amount of	Amount of any	Amount of	Amount of	Remarks, if			
No.		Date of	Amount claimed	Amount of	Nature of	Amount	Whether	Details of	Amount covered	% share in total	contingent	mutual dues,	claim	claim under	any
		receipt		claim admitted	claim	covered by	security interest	Security Interest	by guarantee	amount of claims	claim	that may be set	rejected	verification	,
		_				security	relinquished?			admitted		off	-		
						interest	(Yes/No)								
	Piramal Capital														
1	Housing & Finance	11-10-2023	87,62,85,284	87,62,85,284	Secured	87,62,85,284	Yes	Refer Annexure A1	87,62,85,284	100.00	0.00	0.00	0.00	0.00	0.00
	Limited														
	Total		87,62,85,284	87,62,85,284		87,62,85,284			87,62,85,284	100.00	0.00	0.00	0.00	0.00	0.00

ANNEXURE A1

DETAILS OF SECURITY INTEREST

The security interest that has been provided by the Corporate Debtor is as follows:

a) All that piece and parcel below mentioned - dry land situated at Thimmaraja Puram Village, Tuticorin Taluk Situated with Sub-Registrar District of Palayankottai and Registration district of Tuticorin:

Sr. No.	Village	Survey No.	Extent
			(In Acres)
1.	Thimmaraja Puram	108/2	4.95
	Village, Tuticorin, Tamil	19/5	2.34
	Nadu	33/1	1.2
		33/2	1.24
		37/7A	0.27
		37/7B	0.22
		115	8.31
		56/3	0.32
		57/1	1.4
		66/1A	0.3
		66/1B	0.305
		38/3C	0.37
		39/3	2.7

TOTAL		65.275
	174/2	1.68
	78/2	0.73
	81/1	3.21
	68/5	2.85
	171/2	4.35
	145/3	3.68
	144/1	3.04
	270/1	1.65
	107/3	0.37
	99/1	0.21
	106/2	2.79
	101/3C	0.88
	101/3A	2.25
	81/4	1.74
	79/2	2.49
	79/1A	1.93
	76/3	1.91
	73/4C	1.42
	71/2	1.44
	68/4	2.73

Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.